

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 6/ 2012**

IN THE MATTER OF:

Nizamuddin West Association . . . Applicant

Versus


Union of India & Ors. . . Respondent

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FILED BY:

NEW DELHI
DATED: 25.02.2025


(JYOTI MENDIRATTA)
Advocate for the GNCT of Delhi
H-34, Jangpura Extension,
(Lower Ground Floor),
New Delhi-110014
MOBILE NO.+91 9811136141

**BEFORE THE NATIONAL GREEN TRIBUNAL
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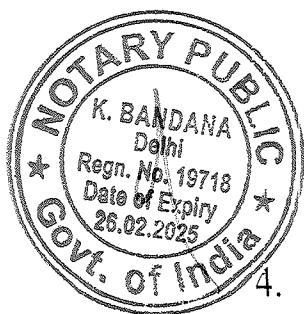
IN THE MATTER OF:

Nizamuddin West Association ... Applicant
Versus
Union of India & Ors. ... Respondents

AFFIDAVIT OF UNDERTAKING

I, Navin Kumar Choudhary, S/o Sh. Deokant Choudhary do hereby solemnly affirm and declare as under:

1. That I am the Additional Chief Secretary, Irrigation and Flood Control Department (I&FCD), Govt. of NCT of Delhi and in that capacity, I am conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. I hereby confirm and undertake that the desilting work, as described in the Report dated 20.02.2025 submitted before Hon'ble NGT, by I&FCD, GNCTD, will be completed within the stipulated timeline as disclosed. I ensure that I&FCD, is committed towards the completion of the work as per schedule, and all necessary measures will be taken to ensure its timely execution.
3. The work of desilting and disposal, as already submitted before the Hon'ble NGT, shall be regularly reviewed and monitored to ensure timely completion of the work. Further, free flow condition shall be maintained during rainy season and provision for the same has already been taken in scope of awarded works. The drain wise updated progress report alongwith responsible officers contact nos. are given in Annexure-1.
4. It is submitted that in order to maintain quality of works, third party agencies have been deputed for each work for regular inspection & monitoring of desilting and disposal.

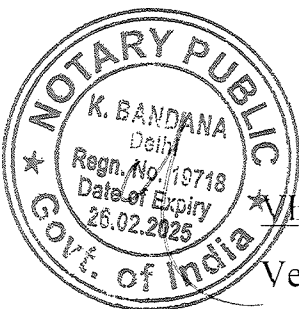


- 5. It is submitted that I&FC Department will ensure desilting, disposal and maintain free flow condition in open outfalling drains. The internal network of drains is maintained by civic agencies, which generally passes through connecting drains along major roads maintained by Public Works Department, GNCTD, as such their desilting and maintenance by concerned agencies is necessary to ensure no water logging in catchment area and on roads.
- 6. The drains are covered in many portions for its utilization for various purposes like parking, parks DTC buses parking etc. by various agencies. The desilting of the covered portion has to be carried out by the drain covering agencies until they are handed over to the I&FC Department after removal of the coverage in open form, as the department neither have expertise nor have equipment for desilting of covered drains, as already directed in similar case by Hon'ble High Court vide its order dated 28.01.2025 in case of W.P.(C) 10190/2024.

Incidentally, it is to brought to the notice of Hon'ble NGT that the responsibility of additional drains have been assigned to the department but corresponding additional staff and budgetary resources are yet to be allocated.

This undertaking is being provided in good faith and I understand the importance of adhering to the timeline and undertake to make best efforts in completing the work as per the schedule.

7. EMPOWERED TO ADMINISTER THE OATH
 SECTION 139 OF CPC 1908
 SECTION 297 OF CRPC 1973
 DELHI HIGH COURT RULES 1967
 PART-6, CHAPTER XVIII-227
 EVIDENCE BY AFFIDAVIT BEFORE NOTAR
 SUPREME COURT RULES, 2013
 ORDER-X-7



IDENTIFICATION
 ID No. 23

ATTESTED
 NOTARY PUBLIC DELHI
 Govt. of India
 Mob.: 9654768498

[Signature]
 DEPONENT

VERIFICATION :
 25 FEB 2025
 Verified at New Delhi on this day of February, 2025 that the contents made in the abovementioned affidavit are true and correct to the best of my knowledge and from information received by me which I believe to be true and correct and are also nothing material has been suppressed or concealed therein.

[Signature]
 DEPONENT

Status of Twenty-Two (22+2) open drains which are out falling in river Yamuna [para 14 (3)]

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As on 23.02.2025

S. No.	Name of Drain	Responsible officers and contact nos.	Target Qty. (in MT)	Date of start	Time line for complete desilting	Qty. of silt desilted upto date 23.02.2025 (in MT)	Status of work upto date 23.02.2025 (in %)
1	2	3	4	5	6	7	8
1.	Metcalf House Drain	EE, CD-X, 9958890110	8721	01.01.2025	31.05.2025	1046.4	12.00
2.	Tonga Stand Drain	EE, CD X, 9958890110	680	01.01.2025	31.05.2025	408	60.00
3.	Khyber Pass Drain	EE, CD-X, 9958890110	5475	01.01.2025	31.05.2025	2915.2	53.25
4.	Sonia Vihar Drain (On Eastern Bank of Yamuna)	EE, CD-IV, 9958890104	1800	04.01.2025	31.05.2025	912	50.67
5.	Najafgarh drain	EE, CD-I & II, 9958890101 & 9958890102	700000	01.01.2025	30.06.2027	116800	16.69
6.	Shahdara Drain	EE, CD-III, 9958890103	136000	01.01.2025	31.05.2025	40000	29.41
7.	Jaitpur Drain	EE, CD-V, 9958890105	58761	01.01.2025	31.05.2025	19200	32.67
8.	Barapulla Drain	EE, CD-III, 9958890103	113120	01.01.2025	31.05.2025	2400	2.12
9.	Sweeper Colony Drain	EE, CD-X, 9958890110	336	01.01.2025	31.05.2025	168	50.00
10.	Magazine Road Drain	EE, CD-X, 9958890110	304	01.01.2025	31.05.2025	91.2	30.00
11.	Civil Military Drain	EE, CD-III, 9958890103	2852	01.01.2025	31.05.2025	2240	78.54
12.	Moat Drain (Vijay Ghat)	EE, CD-III, 9958890103	753	01.01.2025	31.05.2025	640	84.99

3.	Drain No. 14	EE, CD-III, 9958890103	7570	01.01.2025	31.05.2025	960	12.68
14.	Tekhhand Drain	EE, CD-V, 9958890105	14428	01.01.2025	31.05.2025	8800	60.99
15.	Tuglakabad Drain (Kalka Ji) Including Sarita Vihar drain	EE, CD-V, 9958890105	27926	01.01.2025	31.05.2025	6080	21.77
16.	Sen Nursing Home Drain	EE, CD-III, 9958890103	58937	01.01.2025	31.05.2025	800	1.36
17.	ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	EE, CD-X, 9958890110	4358	01.01.2025	31.05.2025	1524.8	34.99
18.	Kailash Nagar Drain (On Eastern Bank of Yamuna)	EE, CD-IV, 9958890104	5809	11.01.2025	31.05.2025	480	8.26
19.	Shastri Park Drain (On Eastern Bank of Yamuna)	EE, CD-X, 9958890110	2350	03.01.2025	31.05.2025	400	0.00
20.	Delhi Gate Drain / Power House Drain	EE, CD-III, 9958890103	59612	01.01.2025	31.05.2025	9600	0.67
21.	Abul Fazal Drain	EE, CD-V, 9958890105	8547	01.01.2025	31.05.2025	4480	112.32
22.	Taimoor Nagar/Maharani Bagh Drain	EE, CD-V, 9958890105	17195	01.01.2025	31.05.2025	9600	26.05
23.	Kushak Drain	EE, CD-V, 9958890105	21252	01.01.2025	31.05.2025	12800	45.17
24.	Sunehri Pul Drain	EE, CD-V, 9958890105	21692	01.01.2025	31.05.2025	8800	59.01
	Total (MT)		1278478.00				

[Signature]
Nodal Officer I&FC
24/02/25